MR. DEPUTY CHAIRMAN: As far as House is concerned, there is no indication that the Government has diluted the stand.

SHRI K.N. BALAGOPAL: Sir, Commerce Minister is there. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Would you like to respond? ... (Interruptions)...

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING; THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): Mr. Deputy Chairman, Sir, you will appreciate that any matter based on any news or speculation can't be answered. ... (Interruptions)...

SHRI K.N. BALAGOPAL: It is not like that, Sir. ...(Interruptions)... The Geneva meeting is taking place today. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: That is not the point. ...(Interruptions)... the point is ...(Interruptions)...

SHRI P. RAJEEVE (Kerala): Sir, it is a very serious matter. ...(Interruptions)... Sir, the Minister used the word 'speculation' which is totally wrong. ...(Interruptions)... Every thing is available on the WTO website. ...(Interruptions)... Our request to the Minister is that he can ask the Commerce Minister about it.

MR. DEPUTY CHAIRMAN: Are you saying that the Government has diluted the stand on food security? ...(Interruptions)...

SHRI P. RAJEEVE: The draft is there. ...(Interruptions)... Is the Government supporting that? That is the issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: If you want the Government to adhere to it, you can ask that. ...(*Interruptions*)... Okay, you have made your point. ...(*Interruptions*)... Mr. Rapolu, what is the matter?

## RE. TRAIN ACCIDENT IN MEDAK DISTRICT OF TELANGANA ON 24.7.2014

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, the non-precautionary behaviour of railway is eating away the lives. ... (*Interruptions*)...

MR. DEPUTY CHAIRMAN: That is over. ... (Interruptions)... You give notice.

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Medak District of on 24.7.2014

 $\dots$  (Interruptions)... Discussion on railway is over, so you cannot take it up now.  $\dots$  (Interruptions)...

SHRI ANANDA BHASKAR RAPOLU: Sir, 25 people have died on the spot at 8.30 a.m. today and it has occurred due to the unmanned railway crossing. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Has it happened today? ... (Interruptions)...

SHRI ANANDA BHASKAR RAPOLU: This is an emergent point. It is negligence on the part of the railway for creating this havoc. I would like to bring to the notice of the Union Government, through you, Sir, ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Let me understand it. Are you saying that there was an accident today? ...(Interruptions)...

SHRI ANANDA BHASKAR RAPOLU: It took place at 8.30 a.m. today. ... (Interruptions)... The bodies are yet to be removed. ... (Interruptions)... At 8.30 a.m. that accident has occurred. Relief and rescue measures are very pathetic. There is nothing from the side of railway for taking emergent relief measures. ... (Interruptions)... It is an emergent point and it needs the attention of the nation and this House. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: I think you should convey it to the Railway Minister. ...(Interruptions)...

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING; THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRAKASH JAVADEKAR): I will convey the demand of the Members to the Railway Minister. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I hope the Government will come back with a statement.

SHRI PRAKASH JAVADEKAR: I have not said that. I have said that I will communicate it. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You communicate this much. ...(Interruptions)... You communicate this much that Chair expects, the House expects to know what happened and what action has been taken. ...(Interruptions)... Now we will take up the discussion on General Budget. ...(Interruptions)...